

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/235/2017
NAME OF THE PETITIONER(S) : BABY MATHEW
NAME OF THE RESPONDENT(S) : JEEVAN TELECASTING CORPORATION LTD
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Adv. D. Tenzalababu	Counsel for R ¹	D. Tenzalababu
2.	K. Manoj Menon V. Neelakantam	Counsel for other Respondents	Neelakantam
3.	S. Manjula devi Adv.	Counsel for petitioners	S. Manjula

ORDER

Counsels for both the parties are present and prayed for adjournment for making final submissions. At request matter is adjourned. Put up on 17.11.2017 at 10.30 A.M.

- Sd -
MEMBER (TECHNICAL)
ghk

- Sd -
MEMBER (JUDICIAL)